



विधानसभा तारांकित प्रश्न क्रमांक - 752

शुक्रवार - 3
[12/3/2021]

File No.NHAI/HQ/MP/BRTML/Sgr-Mohari/EPC/2020-Part(1)

परिशिष्ट 41C अ

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
(सड़क परिवहन और राजमार्ग मंत्रालय)
National Highways Authority of India

दूरभाष / Phone : 91-11-25074100/25074200
फैक्स / Fax : 91-11-25093507 / 25093514

(Ministry of Road Transport and Highways)
जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली-110075
G-5 & 6, Sector-10, Dwarka, New Delhi-110075

Original

NHAI/HQ/MP/BRTML/Sgr-Mohari/EPC/2020-Part(1)

Date: 22.07.2021

To,

M/s Bansal Construction Works Private Limited
3rd floor, Tawa Complex, Bittan market,
E-5, Arera Colony,
Bhopal-462016 (M.P.)
E-Mail ID: bcwplprojects@gmail.com

(Kind attention: Mr. Anil Bansal, Director)

Sub: 4-laning of Sagar-Mohari section of NH-934 from Design Chainage 8,000 to 50,300 (Length = 42.300 Km) under Bharatmala Pariyojana Phase-I (Economic Corridor category) on EPC mode in the State of Madhya Pradesh - Letter of Acceptance (LOA) - Reg.

Ref:- Your bid for the subject work dated 10.03.2021

Sir,

This is to notify you that your Bid dated 10.03.2021 for execution of the subject project, at your quoted bid price amounting to 346,36,00,000/- (Rupees Three Hundred Forty Six Crore Thirty Six Lakh Only) has been determined to be the lowest evaluated bid and is substantially responsive and has been accepted.

2. You are requested to return a duplicate of the LOA as an acknowledgement and sign the Contract Agreement within 7 days as per Clause 3.3.4 of the RFP.
3. You are also requested to furnish Performance Security for an amount of Rs. 10,39,08,000/- (Rupees Ten Crore Thirty Nine Lacs and Eight Thousand only) and Additional Performance Security an amount of Rs. 10,39,08,000/- (Rupees Ten Crore Thirty Nine Lacs and Eight Thousand only) within 30 (thirty) days of receipt of this Letter of Acceptance (LOA). In case of delay in submission of Performance Security and Additional Performance Security, if any, you may seek extension of time for a period not exceeding 60 (Sixty) days in accordance with Clause 2.21 of RFP.
4. In case of failure of submission of Performance Security, Additional Performance Security and Security against Damages (if any) within the additional 60 (Sixty) days time period, the bidder shall be suspended from participation in the tendering process for the works of MoRTH / NHAI / NHIDCL and works under other Centrally Sponsored Schemes, for a period of one year from the bid due date of this work.

Yours faithfully

(K.V. Singh)

Chief General Manager (T) MP

Copy to: - For Information and necessary action.

- (i) GM (PMD), NHAI, HQ
- (ii) RO-Bhopal
- (iii) PD-Sagar

अवर सचिव
म. प्र. शासन
खनिज साधन विभाग

विद्यानगर तारकित प्रत संमोक - 752

अनुसमक-क

परिशिडल "ब"

EPC Contractor द्वारा की गयी जानकारी के अनुसार एवं संलग्न प्रपत्रों के आधार पर विवरण निम्नानुसार है।

अनुसमक-क

क्र.	ग्राम का नाम	खसरा नं.	रकबा (हे. मं.)	स्वीकृत मात्रा (घन मी.)	उपयोग मात्रा (घन मी.)
1.	नरवानी	11, 2	8.8000, 0.0700	400000	100000
2.	दलपतपुर	1051, 1055	0.8200, 0.2800	200000	100000
3.	बमनीरा	692, 697, 702	2.180, 1.6700, 4.000	200000	195000
4.	जगधर	1366 / 1, 1368	3.8200, 2.800	200000	100000
5.	लबनऊ	451	4.000	400000	300000
6.	बण्डा	559 / 1	4.000	400000	380000
7.	इनोता पटपुई	1062	4.000	400000	100000
8.	जगधर	988	4.000	400000	200000
9.	आलमपुर खेड़ा	75, 78, 47	4.000	400000	300000
10.	तोड़ा	213, 173	3.500	400000	300000
11.	तोड़ा	227 / 1	4.000	400000	300000
12.	छापरी	1 / 1	4.000	400000	300000
				4200000	2675000

अवर सचिव
म. प्र. शासन
खनिज साधन विभाग

Team Leader
Highway Engineering Consultant
Sagar (M.P.)